

**Prof. Dr. K Kasthurirangaian**  
Chairman

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The Secretary  
Central Regulatory Electricity Commission  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building  
36, Janpath, New Delhi 110 001

November 15, 2016

**Sub: Comments on the proposed draft Regulations of CERC -Reg**

**Ref: Notification No. : L-1/(3)/2009-CERC & L-1/44/2010-  
CERC dated: 28th October, 2016**

Dear Sir,

We wish to submit that we are concurring with the proposed amendments issued by the Honourable CERC to the following Regulations vide above notifications.

- a) Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Sixth Amendment) Regulations, 2016  
Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges & Losses) (Fifth Amendment) Regulations, 2016

Thanking you

Kind regards

For Indian Wind Power Association

  
**(Prof. Dr. K Kasthurirangaian)**  
Chairman

**Indian Wind Power Association**

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